

Neha Jotwani Vs. Maharaja Agrasen Hospital etc.  
Case No.2008/2020  
PS Punjabi Bagh

18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Reply of investigating officer received stating that the reply from Delhi Medical Council is still awaited. It has earlier been mentioned that present report is delayed due to the ongoing corona situation and is very much required before proceeding further in this case. In these circumstances and in the interest of justice, be put up for purpose fixed on 21.09.2020.

(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
18.08.2020

सुनील  
18.08.20